### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO.5668 TO BE ANSWERED ON 04.04.2025

#### AIMS AND OBJECTIVES OF MISSION VATSALYA

5668. SHRI GYANESHWAR PATIL: DR. SHIVAJI BANDAPPA KALGE: SHRI BHUMARE SANDIPANRAO ASARAM:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the aims and objectives of Mission Vatsalya;
- (b) whether the said scheme is achieving the desired goals in respect of child welfare particularly for the children living in difficult conditions;
- (c) if so, the details thereof, State-wise including Madhya Pradesh and Maharashtra; and
- (d) the number of children adopted and the children living under institutional care during the last five years and the current year?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (d): The Mission Vatsalya Scheme is a Centrally Sponsored Scheme which is implemented by the States/ Union Territories (UTs) with the aim to support Children in Need of care and Protection (CNCP) and Children in Conflict with Law (CCL). The objective of Mission Vatsalya is to ensure that the best interests of children are always taken care of while designing the projects/ programmes. The objectives include establishing essential services, emergency outreach services for children and include strengthening of institutional and non-institutional care services. The Child Care Institutions (CCIs) established under the Mission support, *inter-alia*, age-appropriate education, access to vocational training, recreation, health care and counselling.

The funds are shared between the Centre and States in the ratio of 60:40 for all States and UTs with legislature except the North-Eastern States and Hilly States - Himachal Pradesh and Uttarakhand and UT of Jammu & Kashmir, where the cost sharing is in the ratio of 90:10. In Union Territories without legislature, 100% cost is borne by the Central Government.

Mission Vatsalya Scheme provides for setting up of statutory and service delivery structures at State and District level for achieving goals for children living in difficult conditions.

State/UT-wise details of State Child Protection Society, State Adoption Resource Agency, Child Welfare Committee, Juvenile Justice Board and District Child Protection Unit, as on 31.03.2024, are at Annexure-I.

The Ministry regularly engages with the States/UTs for enhanced implementation of the Scheme. The Ministry has also issued various guidelines and advisories from time to time for strengthening implementation of Mission Vatsalya by the States/UTs. These include Mission Vatsalya Guidelines, Standard Operating Procedures for Child Helpline, Model Foster Care Guidelines 2024 etc.

The number of children adopted during the last five years and the current year are as under:

Year	Number of Children Adopted
2019-20	3745
2020-21	3559
2021-22	3405
2022-23	3441
2023-24	4029
2024-25	4479
(upto 28.03.2025)	

3198 Children are living in Specialised Adoption Agencies (SAAs) as on 28.03.2025.

State/UT-wise number of children living in Child Care Institutions under Mission Vatsalya Scheme during last five year (FY from 2019-20 to 2023-24) is at **Annexure-II.** 

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ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA UNSTARRED QUESTION NO.5668 FOR ANSWER ON 04.04.2025 RAISED BY SHRI GYANESHWAR PATIL, DR. SHIVAJI BANDAPPA KALGE AND SHRI BHUMARE SANDIPANRAO ASARAM REGARDING AIMS AND OBJECTIVES OF MISSION VATSALYA

STATE/UT-WISE DETAILS OF STATE CHILD PROTECTION SOCIETY (SCPS), STATE ADOPTION RESOURCE AGENCY (SARA), CHILD WELFARE COMMITTEE (CWC), JUVENILE JUSTICE BOARD (JJB) AND DISTRICT CHILD PROTECTION UNIT (DCPU), AS ON 31.03.2024

S. No.	States/UTs	SCPS	SARA	CWC	JJB	DCPU
1	Andhra Pradesh	1	1	26	26	26
2	Arunachal Pradesh	1	1	26	26	25
3	Assam	1	1	33	33	33
4	Bihar	1	1	38	38	38
5	Chhattisgarh	1	1	33	33	33
6	Goa	1	1	2	2	2
7	Gujarat	1	1	33	33	33
8	Haryana	1	1	22	22	22
9	Himachal Pradesh	1	1	12	12	12
10	Jammu and Kashmir	1	1	20	20	20
11	Jharkhand	1	1	24	24	24
12	Karnataka	1	1	39	38	31
13	Kerala	1	1	14	14	14
14	Madhya Pradesh	1	1	51	51	51
15	Maharashtra	1	1	39	37	36
16	Manipur	1	1	16	16	16
17	Meghalaya	1	1	12	12	12
18	Mizoram	1	1	11	11	11
19	Nagaland	1	1	16	16	16
20	Orissa	1	1	31	34	30
21	Punjab	1	1	23	23	23
22	Rajasthan	1	1	33	34	33
23	Sikkim	1	1	6	6	6
24	Tamil Nadu	1	1	40	38	38
25	Telangana	1	1	36	33	33
26	Tripura	1	1	8	8	8
27	Uttar Pradesh	1	1	75	75	75
28	Uttarakhand	1	1	13	13	13
29	West Bengal	1	1	25	23	23
30	Andaman & Nicobar Islands	1	1	3	3	3
31	Chandigarh	1	1	1	1	1
32	Dadra & Nagar Haveli and	1	1	3	3	3
	Daman & Diu					
33	Ladakh	1	1	2	2	2
34	Lakshadweep	1	-	1	1	1
35	Delhi	1	1	10	9	11
36	Puducherry	1	1	4	4	4
	Total	36	35	781	774	762

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA UNSTARRED QUESTION NO.5668 FOR ANSWER ON 04.04.2025 RAISED BY SHRI GYANESHWAR PATIL, DR. SHIVAJI BANDAPPA KALGE AND SHRI BHUMARE SANDIPANRAO ASARAM REGARDING AIMS AND OBJECTIVES OF MISSION VATSALYA

STATE/UT-WISE NUMBER OF CHILDREN LIVING IN CHILD CARE INSTITUTIONS UNDER MISSION VATSALYA SCHEME DURING LAST FIVE YEAR (FY FROM 2019-20 TO 2023-24)

S. No.	States/UTs	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	3356	3012	3069	1504	1546
2	Arunachal Pradesh	195	195	147	206	206
3	Assam	1793	1624	1378	1380	1241
4	Bihar	1418	1844	2372	2088	2227
5	Chhattisgarh	2264	2169	2167	1974	1843
6	Goa	798	798	685	526	461
7	Gujarat	1895	1946	1299	1651	3195
8	Haryana	1799	2017	1786	1239	963
9	Himachal Pradesh	1374	1264	1147	805	926
10	Jammu and Kashmir	823	759	579	817	1104
11	Jharkhand	1683	1767	1537	1219	1238
12	Karnataka	4527	4303	3974	3182	3110
13	Kerala	1043	591	1380	697	776
14	Madhya Pradesh	3152	2976	2982	2292	2597
15	Maharashtra	2540	3716	3468	3654	3495
16	Manipur	1845	1966	1980	2121	2295
17	Meghalaya	1023	975	915	972	1031
18	Mizoram	1204	1018	776	914	1172
19	Nagaland	674	770	597	493	562
20	Orissa	7662	7392	7077	4153	4431
21	Punjab	697	681	685	607	533
22	Rajasthan	4960	5130	3670	2560	2733
23	Sikkim	580	519	534	526	468
24	Tamil Nadu	13339	13819	13877	7785	10118
25	Telangana	1626	1626	2822	1129	2243
26	Tripura	848	832	875	829	948
27	Uttar Pradesh	4684	4965	4722	3238	3226
28	Uttarakhand	524	511	457	700	589
29	West Bengal	5708	5257	6494	6220	4744
30	Andaman & Nicobar Islands	411	360	301	308	274
31	Chandigarh	269	297	153	202	222
32	Dadra & Nagar Haveli and Daman & Diu	35	60	5	28	36
33	Ladakh	25	0	0	25	84
34	Lakshadweep	0	0	0	0	0
35	Delhi	1986	1500	1835	1206	1216
36	Puducherry	1005	956	373	690	739
	Total	77765	77615	76118	57940	62592

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